Annexure-7

Uttar Pradesh Government Name of the corporate debtor: Primrose Infratech Private Limited ; Date of commencement of CIRP:04.01.2019; Ust of creditors as 15.10.2019 |55,96,80,208.00 |55,46,74,874.00 |Secured Operational creditors Date of receipt Details of claim received Amount Claimed | Amount of claim admitted List of operational creditors (Government dues) against land Details of claim admitted on: 15.05.2024 Nature of claim Z related Whether party? Z applicable share in CoC, if voting No contingen t claim Amount N 0 dues, that may be set-off of any Mutual Amount Z verificatio of claim under Amount Amount of claim not admitted

5,005,334.00 Claim was admited

Remarks, if any

(Amount in Rs.)

as operational

creditors now

crediotors as per

secured operational converted to

CoC meeting. 15.05.2024 of 13th evoting result dated consolidated No. S

Details of claimant

Department

Authority Development Greater Noida Industrial

Government